

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/

/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D.Ullah,
District and Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the November, 2021.

Sub:- Casual leave.

Ref:- Your letter No. DJKA/8172/2021 Dated 25th November, 2021.

Sir,
With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.11.2021**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/6216 /A, dated , 29-11-2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

Sd/-
29/11/21
JT.REGISTRAR (VIGILANCE)